

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 183/2024**

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024

Versus

Delhi Pollution Control Committee & Ors.

Respondent(s)

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Through Counsel

Richa Kapoor

Richa Kapoor

Addl. Standing Counsel,

Delhi Jal Board

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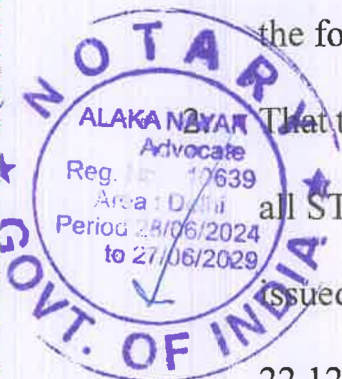
**AFFIDAVIT ON BEHALF OF DELHI JAL BOARD IN COMPLIANCE OF
ORDER DATED 17.03.2026**

I, Bhupesh Kumar, aged about 56 years, designated as Chief Engineer(SDW), Delhi Jal Board, at Govt, of N.C.T. of Delhi Jhandewalan, Karol Bagh, New Delhi-110005, solemnly affirm and sincerely state as follows:

1. That the present affidavit is filed on behalf of the Delhi Jal Board (DJB), Respondent herein, in compliance of the order dated 17.03.2026 passed by this Hon'ble Tribunal in the captioned OA, whereby the Respondent was directed to file an affidavit in respect of payment of expenses/ amount to the IIT Delhi. I am duly authorised to state on behalf of Delhi Jal Board (DJB)

the following facts:

That the engagement of IIT Delhi for Performance Adequacy Assessment of all STPs of DJB was already initiated by the DJB pursuant to the directions issued in the review meeting chaired by the Hon'ble Home Minister dated 22.12.2025 regarding performance evaluation of STPs. Accordingly, Work Order No. 01 dated 29.04.2026 has been issued in favour of IIT Delhi, by



[Signature]

the Office of the Executive Engineer (SDW) IX, DJB for "Performance Evaluation and Adequacy Assessment of 29 Nos. STPs of DJB" as per latest NGT/DPCC norms with respect to parameters viz. pH, BOD, COD, TSS, NH4-N, FC, TP and TN, and includes performance testing of:

- (i) Preliminary and Pre-Primary Treatment Units;
- (ii) Primary Treatment Units;
- (iii) Secondary Treatment Units;
- (iv) Sludge Treatment and Biogas Generation Systems; and
- (v) Disinfection Systems.

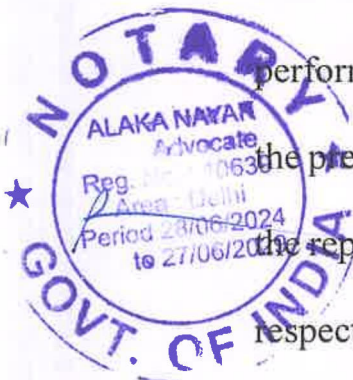
True copies of Office Noting dated 27.06.2026 issued by the deponent and Work Order No. 1 dated 29.04.2026 are annexed herewith as **Annexure-A & B** respectively.

3. That eventually total payment as per the aforesaid work order of Rs. 17,70,000/- (inclusive of taxes) was remitted by DD/ UTR No. 382539111 to IIT Delhi on 05.06.2026.

4. That as per the aforesaid work order the scope of work is inclusive of performance evaluation and effectiveness of disinfection systems to achieve the prescribed faecal coliform standards. As per the terms of the Work Order, the report is to be submitted within 15 days of completion of sampling of the respective STP.

5. That the aforesaid Annexures are true copy of the original and extracted from the record maintained by DJB in ordinary course of business.

1 me 4



6. I further state that Delhi Jal Board shall remain duty bound by any direction or order passed by this Hon'ble Tribunal as and when directed.

I identified the deponent who
has signed in my presence

VERIFICATION

30 JUN 2026

Verified at New Delhi on this _____ day of June, 2026 that the contents of the affidavit are true and correct to my knowledge and as derived from the record maintained by Delhi Jal Board and nothing material has been concealed therefrom.

DEPONENT

BHUPESH KUMAR
Chief Engineer (SDW)
Delhi Jal Board
(Govt. of NCT of Delhi)
Varunlaxa Phase-II, Karol Bagh
New Delhi-110005

DEPONENT

BHUPESH KUMAR
Chief Engineer (SDW)
Delhi Jal Board
(Govt. of NCT of Delhi)
Varunlaxa Phase-II, Karol Bagh
New Delhi-110005



CERTIFIED THAT THE DEPONENT

Shri/Smt./Km. Bhupesh Kumar
S/o, W/o R/o Aditya Kumar

Identified by Aditya Kumar
Has solemnly sworn before me at
Delhi on 30/06/2026
That the contents of the affidavit which
have been read & explained to him/her
are true & correct to his/her knowledge

30 JUN 2026



DELHI JAL BOARD
 Govt. Of National Capital Territory of Delhi
 Office of Chief Engineer (SDW)
 6th Floor, Room No. 609, Varunalaya Ph-II,
 Jhandewalan, New Delhi-110005
 Email: cesdwnwdjb@gmail.com



F No/DJB/CE(SDW)/2026/

DATE:

With reference to the directions obtained in the review meeting chaired by Hon'ble Home minister on dated 22/12/25 regarding performance evaluation of STPs in DJB. In this regard, it is submitted that DJB has recently awarded a work to the Indian Institute of Technology (IIT) for carrying out a comprehensive **Performance Adequacy Assessment of various Sewage Treatment Plants in Delhi**. The scope of the said work includes detailed performance evaluation and testing of all major treatment units and processes, including:

1. Preliminary and Pre-Primary Treatment Units;
2. Primary Treatment Units;
3. Secondary Treatment Units;
4. Sludge Treatment and Biogas Generation Systems; and
5. **Disinfection Systems.**

Since the scope of the study specifically includes assessment of the disinfection systems, the report to be submitted by IIT shall comprehensively evaluate the performance and adequacy of the existing disinfection arrangements, including their effectiveness in achieving the prescribed fecal coliform standards.

Accordingly, the issue regarding the efficacy and performance of the disinfection systems is already under detailed technical examination by an independent expert institution. The findings and recommendations of the IIT study will provide a comprehensive assessment of the performance of the disinfection systems installed at various STPs of DJB.

Copies of the work order issued to IIT is enclosed for kind reference.

Submitted for kind consideration.

[Signature]
 27.6.2026

(Bhupesh Kumar)
 Chief Engineer (SDW)

DELHI JAL BOARD: DELHI
OFFICE OF THE EXECUTIVE ENGINEER (SDW)IX
STP RITHALA PHASE –I ROHINI DELHI-85
E-mail: eesdw9@gmail.com;

No./DJB/EE (SDW) IX/2026-27/ 180

Date:- 29.4.26

Work Order No. 01
Head of Account: Payment to Consultants

To,
M/s Indian Institute of Technology, Delhi
Environment Engineering,
Department of Civil Engineering,
Hauz Khas, New Delhi – 110016.

Subject- Performance evaluation adequacy assessment of 29 Nos STP's of DJB.

Your offer for the work of Performance Evaluation/Adequacy Assessment of 29 Nos. STPs of DJB has been accepted by the competent authority. Therefore, you are requested to execute the work as per specification, terms & conditions as given below:

S. No	Particulars	Quantity	Rate	Amount
1	Performance evaluation and adequacy assessment of all 29 STPs of DJB as per latest NGT/DPCC norms with respect to pH, BOD, COD, TSS, NH4-N, FC, TP, TN. For each STP, the following activities will be undertaken: 1. Performance testing of pre-treatment units. 2. Performance testing of primary treatment units. 3. Performance testing of secondary treatment units. 4. Performance testing of disinfection systems. 5. Performance testing of gas generation systems.	1 Job	15,00,000.00	15,00,000.00
Total				15,00,000.00
GST@18%				2,70,000.00
Grand Total				17,70,000.00

(Rupees Seventeen Lakh & Seventy Thousand only)

TERMS AND CONDITIONS

1. The report will be submitted within 15 days of completion of sampling of the STP.
2. The division concerned will be available for sampling & performance evaluation of the STP's under their control.
3. The payment shall be made 100% in advance to the IIT Delhi.
4. All safety measures are to be taken by the firm during execution of work. While carrying out the assessment / site visit of STP.

5. Site visits at STP's will be carried out on the working days only.
6. The list of 29 STP's is enclosed.


(Deepak Rohilla)
EE (SDW) IX
Deepak Rohilla
EE(SDW)-IX

S. No	Name of Division	Name of STP	Capacity
1	EE(SDW)IV	Kondli Ph-1	10.00
2	EE(SDW)IV	Kondli Ph-2	25.00
3	EE(SDW)IV	Kondli Ph-3	10.00
4	EE(SDW)IV	Kondli Ph-4	45.00
5	EE(SDW)IV	Chilla	9.00
6	EE(SDW)III	Yamuna Vihar Ph-2	15.00
7	EE(SDW)VII	Coronation new	70.00
8	EE(SDW)IX	Rithala 1	40.00
9	EE(SDW)XII	Rithala 2	40.00
10	EE(SDW)VIII	Kapashera	5.00
11	EE(SDW)VIII	Pappankalan II	20.00
12	EE(SDW)VIII	Nilothi II	20.00
13	EE(SDW)XIV	CWG	1.00
14	EE(SDW)II	Okhla 6	30.00
15	EE(SDW)II	Okhla New	124.00
16	EE(SDW)V	SNH drain	2.20
17	EE(SDW)V	Delhi gate I	2.20
18	EE(SDW)V	Delhi gate II	15.00
19	EE(SDW)III	Soniya Vihar New	7.00
20	EE(SDW)XII	Rohini	25.00
21	EE(SDW)VII	Narela	15.00
22	EE(SDW)VIII	Najafgarh	5.00
23	EE(SDW)VII	Coronation Pillar 3	10.00
24	EE(SDW)VII	Coronation Pillar 2	20.00
25	EE(SDW)VI	Keshopur 2	20.00
26	EE(SDW)VI	Keshopur 3	60.00
27	EE(SDW)VIII	Pappankalan I	30.00
28	EE(SDW)VIII	Nilothi-I	60.00
29	EE(SDW)VI	Keshopur-I	12.00

Deepak Rohila
EE(SDW)-IX
Q